

Annexure – 7

Name of the corporate debtor: Trend Electronics Limited ; Date of commencement of CIRP: September 25, 2018 ; List of creditors as on: January 3, 2021
List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	VAT/GST	State			19,620	19,620		-	-	No	-	-	-	-	-	-	Date of Receipt of claim is requested from erstwhile RP
2	Sales tax/VAT/GST	State			6,04,06,900	6,04,06,900	Tax dues	-	-	No	-	-	-	-	-	-	Date of Receipt of claim is requested from erstwhile RP
3	VAT	State		10-11-2020	13,37,60,990	13,37,60,990	Tax dues	-	-	No	-	70,32,886	-	-	-	-	Original claim received on 13/11/19
4	Customs	Central		20-08-2019	15,20,84,320	15,20,84,320	Tax dues	-	-	No	-	-	-	-	-	-	Has claimed interest at applicable rate in addition to the amount mentioned
5	Excise	Central		04-09-2020	44,86,273	44,86,273	Tax dues	-	-	No	-	44,86,273	-	-	-	-	
6	VAT	State		25-09-2020	6,98,28,910	3,14,17,134	Tax dues	-	-	No	-	3,14,17,134	-	3,84,11,776	-	-	
6					42,05,87,013	38,21,75,237						4,29,36,293		3,84,11,776			